

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1363  
ANSWERED ON:27.11.2009  
ATMS  
Jaiswal Dr. Sanjay

**Will the Minister of FINANCE be pleased to state:**

- (a) the guidelines issued by Reserve Bank of India (RBI) for the installation of Automated Teller Machines (ATMs) in the country;
- (b) whether the banks are installing ATMs as per these guidelines; and
- (c) if so, the number of ATMs which have not been installed as per these guidelines?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a): Reserve Bank of India (RBI) has reported that banks are not required to obtain prior permission from RBI for the installation of either On-site ATMs (ATMs set up within the premises of the branches) or Off-site ATMs (ATMs which are installed at placed other than branch premises).
- (b) & (c): In view of the reply given at (a) above, do not arise.